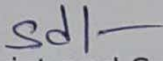


In the Court of **Sri. Syed Baleegur Rahaman**

III Addl District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated: **23-06-2021**.

(Morning Session)	(Afternoon Session)
Steps 1. Ex 5101/2018	Arguments 1 SC 5058/2014 2 SC 5059/2014 3 CRL.A 5001/2020
Evidence 2 SC 5008/2017 3 SC 5017/2018 4 SC 5024/2018 5 SC 5036/2018 6 SC 5038/2018 7 SC 5025/2019	HBC 4 SC 5009/2021
313 Statement 8 SC 5062/2014 9 SC 5029/2019	Charge 5 SC 5023/2018 6 SC 5027/2019


I/C III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District.

NOTE:

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

Matter listed on 22.06.2021 for hearing in the court of I Addl. Civil Judge
& JMFC, Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	Misc No.9/2021	16	CC No.2013/2019
2	CC No.2261/2016	17	CC No.2012/2019
3	CC No.212/2016	18	CC No.1960/2020
4	CC No.2255/2016	19	CC No.2525/2020
5	CC No.17/2017	20	CC No.1995/2020
6	CC No.950/2018	21	CC No.1992/2020
7	CC No.2028/2019	22	CC No.1936/2020
8	CC No.640/2019	23	CC No.14/2020
9	CC No.2035/2019	24	CC No.2864/2020
10	CC No.601/2019	25	CC No.203/2020
11	CC No.2192/2019	26	CC No.1996/2020
12	CC No.947/2019	27	CC No.12447/2020
13	CC No.951/2019	28	CC No.2943/2020
14	CC No.184/2019	29	CC No.84/2021
15	CC No.2014/2019	30	Crl Misc No.32/2018

I Addl. Civil Judge & JMFC,
Anekal.